

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 310
CP-435/ND/2017 (CP-
104/241-2422018)

IN THE MATTER OF:

M/s. Alcobex Metals Ltd.

.... Petitioner/Applicant

Order u/S. 270-271

Order delivered on 15.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent : Mr. Rajesh Bohra, Ms. Sangeeta Bohra, Advs.

ORDER

Mr. Devi Singh Chouhan & Mr. Yadav Kumar, the Authorized representatives appear on behalf of the Applicant.

Ld. Counsel appearing on behalf of the Respondent company seeks time to appear physically and argue the matter.

List the matter for arguments **on 12.08.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)